

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 21st March, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE RAGHVENDRA SINGH RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
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| FOR HEARING | | | | |
| 1. | Original Application No. 04/2016(CZ) | Dr. Subhash C. Pandey Vs. MP PCB & 2 Ors. | Mr. Rahul Ganesh, Adv. Mr. Pramod Singh Tomar, Adv. | |
| 2. | Original Application No. 30/2016(THC) (W.P.No.1235/15) | Vishwas Saini Vs. State of Rajasthan & Ors. | | |
| 3. | Original Application No. 09/2015(CZ) (M.A.No.634/15) (M.A.No.633/15) (M.A.No.632/15) | RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors. | Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Omshankar Shrivastava, Adv. Mr. Gyanendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma,Adv. | |
| 4. | Original Application No. 26/2016(CZ) | Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors. | Mr. Ravi Kant Patidar, Advocate | |
| 5. | Original Application No. 114/2015(CZ) (M.A.No.65/16) (M.A.No.87/16) (M.A.No.88/16) (M.A.No.109/16) (M.A.No.141/16) | Vinayak Parihar Vs. State of M.P. & 5 Ors. | Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. | |
| 6. | Original Application No. 110/2014(THC) | Sukhram Baghel Vs. State of M.P. & 6 Ors. | Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv. | |
| 7. | Original Application No.21/2015(THC) | Ravindra Kumar Vs State of M.P. & Ors. | Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv. | |
| 8. | Original Application No. 22/2015(THC) | Balwan Singh Vs State of MP & Ors | Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. | |
| 9. | Original Application No. 14/2016(THC) (W.P.No.18651/15) | Udda Lal Vs. State of Rajasthan & 5 Ors. | | |

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| 10. | Original Application No. 01/2016(CZ) (M.A.No.09/16) | Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors. | Mr. Sachin Verma, Adv. | |
| 11. | (M.A.No.194/16) in Original Application No.05/14(CZ) (M.A.No.152/16) | Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors. | Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant Patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. | |
| FOR COMPLIANCE | | | | |
| 12. | Original Application No. 25/2014 (CZ) (M.A.No.654/15) (M.A.No.186/16) | Babulal Banjara Vs. State of M.P. & 9 Ors. | Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv. | |

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